

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.2857  
TO BE ANSWERED ON THE 2<sup>ND</sup> DECEMBER, 2016

**EQUIPMENT SUPPLIED TO SOLDIERS IN PEACEKEEPING MISSIONS**

2857. SHRI PRALHAD JOSHI:  
SHRI KAMAL NATH:

Will the Minister of DEFENCE जिक्र करा=ह  
be pleased to state:

- (a) whether Indian soldiers deployed on peacekeeping missions in Congo and South Sudan were provided adequate defence equipment;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the United Nations has deducted payment to India citing faulty equipment supplied to the soldiers in the peacekeeping missions; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

रक्षा रणिय मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

**(a) & (b):** Indian soldiers deployed on Peacekeeping Missions in Democratic Republic of Congo and South Sudan have been provided adequate defence equipment in accordance with the Memorandum of Understanding (MoU).

**(c) & (d):** United Nations has not deducted payment to India citing faulty equipment supplied to the soldiers in the peacekeeping missions. However, some payment has been deducted mainly on account of some equipment being unserviceable at the time of inspection which is as a result of excessive wear and tear due to harsh conditions and some delay in replacement of equipments that had outlived its life. Most of the unserviceable equipments as per Original MoU in Democratic Republic of Congo have been replaced and the same is expected to be replaced soon in case of South Sudan.

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